

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Tmt. S.Meenakumari  
Ld. Registrar

Date: 08-05-2019  
Time: 12 Noon

**Court – 1**

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.240 of 2017 (SZ)	S.P.Muthuraman, Tirunelveli District <b>Vs</b> The Secretary, Environment and Forest Department, Government of Tamil Nadu, Chennai and 4 others	M/s. S.Muthu Vairam <b>Counsel for Applicant</b>  M/s.Abdul Saleem & S.Saravanan for R2 & R3,R4 M/s. AL.Ganthimathi for R5	MoA of R1 For Reply of R2 to R5

**Court – 2**

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.257 of 2017(SZ)	M/s. MCV Eco Systems rep., by its Partner, East Godavari District <b>Vs</b> State of Andhra Pradesh, rep., by its Principal Secretary, Environment, Forest, Science and Technology, Secretariat, Guntur District and 4 others	M/s. Naidu Associates P.Venkaiah Naidu <b>Counsel for Applicant</b>  Mr. T. Sai Krishnan for R2 to R4 M/s. V.Suthakar for R5	R1 Called Absent Reply of R2 to R5
2	Appeal No.53 of 2017(SZ)	Siby M.A., Udayagiri, Kannur <b>Vs</b> Ministry of Environment, Forest and Climate Change, Rep., by its Secretary New Delhi and 5 others	M/s. Rajan Vishnuraj <b>Counsel for Appellant</b>  M/s. Syed Nurullah Sheriff for R1 M/s. Vidyalakshmi Vipin for R2 M/s. E.K.Kumaresan for R3 to R5 M/s. Rahul Unnikrishnan for R6	For Reply of R1, R2, R5, R6

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Registrar